

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

Copy of order dt-21/7/03
issued to the Counsel
for both side.

~~23/7/03~~
S.O.

NY
23/7/03

21.7.03

None appears to prosecute
M.A. 90/03. In view of this, M.A.
90/93 is dismissed for default
in the presence of Shri R.C. Rathi,
learned Counsel for the Railways.

Vice-Chairman 21/7/03

Member (S)